tor and 35 labourers. They were asked to register themselves with the local employment exchange. Only 18 of them took the trouble of registering themselves and then four of them have not renewed it. We are making every effort to find employment for them.

CAR ACCIDENT IN U.S.A.

- •143. SHRI M. P. BHARGAVA: Will the PRIME MINISTER be pleased to refer to the answer given to Starred Question No. 31 in the Rajya Sabna on the 19th November, 1963 and state:
- (a) whether Government have made any efforts to find out the reasons for which the truck which caused the car accident on February 17, 1963 near San Jose, U.S.A., in which Shri B. K. Bhargava, Vice-Consul in San Francisco and Shrimati Bhatt (wife of another Vice-Consul) were killed and Shri Bhatt was seriously injured, was not insured for third party risk; and
- (b) the reasons for which the driver of the truck was not prosecuted for the offence of not having compulsory third party insurance cover for his truck?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI LAKSHMI N. MENON): (a) It is a fact that the truck was not insured for third party risk. However, the reasons why it was not so insured are not known.

(b) Insurance of motor vehicles against third party risks is not compulsory according to the laws of the State of California where the accident occurred. Mr. Spurgeon, the truck driver, was, therefore, not guilty of violation of any local law in not having his truck insured against third party risks. The question of prosecuting him on this account, therefore, does not arise.

THE DEPUTY CHAIRMAN: The question hour is over.

WRITTEN ANSWERS TO QUESTIONS

FLNTERNATIONAL CULTURAL EXCHANGE ORGANISATION

- •80. SHRI SYED AHMED: Will the PRIME MINISTER be pleased to state:
- (a) whether Government are aware that an Organisation known as the International Cultural Exchange Organisation (India) is operating in New-Delhi, with its office at 213, North Avenue;
- (b) whether this Organisation sends groups of youngmen and women on cultural visits to the Union of Soviet Socialist Republics and the United Arab Republic; and
- (c) whether any foreign exchange has been provided to this Organisa tion; if so, what is the amount of foreign exchange provided so far?

THE MINISTER OP STATE IN THI MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI LAKSHMI N MENON): (a) Yes, Madam.

- (b) Yes, Madam.
- (c) No foreign exchange was provided.

PUBLICATION OF 'INDIA NEWS" FROM THE INDIAN HIGH COMMISSION IN LONDON

- •132. SHRI B. D. KHOBARAGADE: Will the PRIME MINISTER be pleased to state:
- (a) whether it is a fact that the monthly bulletin of the Indian High Commission in London "India News" has, in its issue of December 1963,

fTransferred from the 13 th February, 1964.